

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

Jammu, the <sup>24<sup>th</sup></sup> December, 2025

**S.O 325** .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoints Mr. Faisal Masood Wani, District Mineral Officer, Anantnag to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within the territorial jurisdiction of District Anantnag.

**By Order of the Government of Jammu and Kashmir**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

Dated :- <sup>24</sup> -12 - 2025

No. LAW-Powr/18/2022-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. District Magistrate, Anantnag. This is with reference to letter No. DMA/JUDICIAL/GEN/2025/3727-31 Dated:- 22-12-2025 .
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. Concerned Officer.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

**Additional Secretary to Government**  
**Department of Law, Justice & PA**